## Central Administrative Tribunal Principal Bench, New Delhi.

CP-307/2017 in OA-85/2017

New Delhi this the 14th day of July, 2017

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Mr. Shekhar Agarwal, Member (A)

> Sh. Lal Singh aged about 58 <sup>2/3</sup> years S/o Late Shri Panna Lal, Presently working as Teacher TGT (English) in GBSS Block –GH, Old Seemapuri, Delhi-95.

... Applicant

(Through Sh. V.P. S Tyagi Advocate)

Versus

- Smt. Punya Salila Srivastava, Secretary Education, Department of Education, Govt. of NCT of Delhi
- Smt. Saumya Gupta,
   Director of Education,
   Department of Education,
   Govt. of NCT of Delhi.
- Shri Rama Shanker Singh, Vice Principal, GBSS Block-GH, Old Seemapuri, Delhi-95

Respondents

....

(through Ms. Sangita Rai)

## ORDER (ORAL)

## Mr. V. Ajay Kumar, Member (J)

It is submitted by both sides that the orders of this Tribunal have been fully complied with.

2. Accordingly, this CP is closed. Notices issued to the alleged contemnors are discharged.

(Shekhar Agarwal) Member (A) (V. Ajay Kumar) Member (J)